

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

05.12.2017

O.A./260/551/2011

**WITH**

O.A./260/783/2011

O.A./260/784/2011

O.A./260/800/2011

O.A./260/565/2011

ITEM NO:31

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. H.K.Tripathy

Notes of The Registry	Order of The Tribunal
	<p>Mr. H.K.Tripathy, Ld. Counsel for the Official Respondents, submitted that since the applicant has already got the relief, he is not insisting for disposal of this case.</p> <p>On 15.09.2017, an order was passed by this Bench to take steps to represent himself in this case on the next date of listing. Since the applicant is absent today and no step is taken on his behalf inspite of the issue of Registered Notice, O.A. is dismissed for default.</p> <p style="text-align: right;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: center;">RK</p>

On 05.12.17

Copies of order  
are being prepared  
for counsels for  
~~both sides~~ receipt

P.V. 13/12/17  
Co

12/12/17